Annexure -6

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of r

List of operational creditors (Employees)

Amount in₹)

Sl.	Name of authorised representative, if any	Name of emplo yee	Details of Date of receipt
	NIL		

Date of commencement of CIRP: 14/01/2022

egulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,

claim received	Details of claim admitted				
Amount claimed	Amount of claim admitted *	Nature of claim	Whether related party?		
NIL	NIL				

(Amount in \mathbb{T})

#REF!

% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of	Amount of claim not admitted	Remarks, if any